

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 211 of 2012 in
DFR-1001 of 2012

Dated : 9th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Western Electricity Supply Company of Orissa Ltd. ...Appellant (s)

Versus

Odisha Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

ORDER

IA No. 211 of 2012
(Condone delay Appl.)

Issue notice to the Respondents. Dasti service is permitted.

Post the matter on **26.07.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs